

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 37**

**IA 30/2024 IN C.P. (IB)/4738(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES:    **PLASTIBLENDS INDIA LTD**

**V/s**

**NEO CORP INTERNATIONAL LTD**

Sec. 9 and 66(1) of Insolvency and Bankruptcy Code, 2016.

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**ORDER**

**IA 30/2024**

1. Adv. Yashwardhan Tiwari a/w adv. Deepa P. is present for applicant. Adv. Mohammed Yarawala i/b. Adv. Rubina Khan is present for the respondent.
2. Respondent is directed to serve a copy of the reply. Ld. Counsel for the respondents further submits that the connected two matters are listed on 27.07.2024.
3. List this mater for further hearing on **22.07.2024**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**